

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No: 1486

Dated: 08.03.2019

Consequent upon the promotions of Section Officers to the posts of Chief Administrative Officers and Accounts Officers and Senior Scale Stenographers to the posts of Administrative Officers, vide High Court Order No. 1453 dated 02.03.2019 in Subordinate Courts of the State, following transfers and postings of the Administrative Officers and Accounts Officers are hereby made, in the interest of administration:

- 1) Ms. Tashi Youm, Section Officer (Reader), PDJ Court, Leh upon her promotion as Chief Administrative Officer is transferred and posted as such in the same Court against newly created post of Chief Administrative Officer.
- 2) Ms. Raziya Bano, Section Officer (Reader) Principal District & Sessions Court, Bhaderwah upon her promotion as Chief Administrative Officer is transferred and posted as such in the same Court vice Shri Anil Sahi.
- 3) Ms. Raksha Devi, Section Officer (Adm.), Principal District & Sessions Court, Jammu upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Udhampur against the newly created post of Chief Administrative Officer.
- 4) Ms Madhu Sharma, PA-Cum-Senior Scale Stenographer posted in the Court of 1st Addl. District & Sessions Judge, Jammu upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Samba against the newly created post of Chief Administrative Officer.
- 5) Ms. Kamlesh Kumari Kotwal, Section Officer (Records), Principal District & Sessions Court, Jammu upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kathua against the newly created post of Chief Administrative Officer.
- 6) Shri Naseer Ahmad Wafai, PA-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Pulwama upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Ganderbal against the newly created post of Chief Administrative Officer.
- 7) Shri Sudershan Kumar, PA-Cum-Senior Scale Stenographer posted in the Court of 2nd Addl. District & Sessions Judge, Jammu upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Ramban against the newly created post of Chief Administrative Officer.
- 8) Shri Gh. Rasool Wani, Section Officer (Adm), Principal District & Sessions Court, Pulwama upon his promotion as Chief Administrative Officer is transferred and posted as such in the same Court against the newly created post.
- 9) Shri Kulwant Singh, PA-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Leh upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Anantnag against the newly created post of Chief Administrative Officer.

- 10) Shri Mohd. Muzamil Qari, Section Officer (Reader), 2nd Addl. District & Sessions Court, Srinagar upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kargil against the newly created post of Chief Administrative Officer.
- 11) Shri Jagdish Singh, PA-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Budgam upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bandipora against the newly created post of Chief Administrative Officer.
- 12) Shri Abdul Qayoom Khan, Section Officer (Reader), Principal District & Sessions Court, Kupwara upon his promotion as Chief Administrative Officer is transferred and posted as such in the same Court against the newly created post of Chief Administrative Officer.
- 13) Shri Anayatullah Wani, Section Officer (Records), Principal District & Sessions Court, Srinagar upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla against available vacancy.
- 14) Ms Rehana Gelani, Section Officer (Tameelat), Principal District & Sessions Court, Srinagar upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam against the newly created post of Chief Administrative Officer.
- 15) Shri Latief Ahmed Khan, Section Officer (Adm.), Principal District & Sessions Court, Kulgam upon his promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu against available vacancy.
- 16) Shri Anil Kumar Puri, Section Officer (Reader), Addl. District Court (Matrimonial Cases), Jammu upon his promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua against available vacancy.
- 17) Shri Ghulam Nabi Mir, Section Officer (Reader), Principal District & Sessions Court, Pulwama upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Shopian against the newly created post of Chief Administrative Officer.
- 18) Ms Santosh Kumari, Section Officer (Reader), Principal District & Sessions Court, Rajouri upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Poonch against the newly created post of Chief Administrative Officer.
- 19) Shri Roop Chand, Section Officer (Reader), 2nd Addl. District & Sessions Court, Jammu upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kishtwar against the newly created post of Chief Administrative Officer.
- 20) Shri Lokinder Singh, Section Officer (Adm.), Principal District & Sessions Court, Poonch upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Reasi against the newly created post of Chief Administrative Officer.
- 21) Shri Bashir Ahmad Bhat-II, Section Officer (Reader), 3rd Addl. District & Sessions Court, Srinagar upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kulgam against the newly created post of Chief Administrative Officer.

- 22) Shri Mohd. Ibrahim, Section Officer (Reader) posted in the Court of Principal District & Sessions Judge, Srinagar upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kulgam against the post of Chief Administrative Officer to become available due to retirement on superannuation of Shri Bashir Ahmad Bhat on 31.03.2019.
- 23) Ms Ghulam Sugra, Section Officer posted in the Court of Special Judge Anti-corruption for CBI Cases, Jammu upon her promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Udhampur against the post of Accounts Officer to become available due to retirement on superannuation of Shri Mujeeb Ahmad Tak on 31.03.2019.
- 24) Shri Naseebullah Khan, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri against the newly created post of Chief Administrative Officer.
- 25) Shri Anil Sahi, Chief Administrative Officer posted in the Court of Principal District & Sessions Judge, Baderwah is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Shri Naseebullah Khan.

Note: a) All the Presiding Officers shall ensure that transferee(s) is/are relieved within 10 days from the date of issuance of this Order. The officers who have been promoted to the next higher grade w.e.f. 01.04.2019 are directed to join their place of postings after 31.03.2019 i.e. when the posts against which they have been promoted become available. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

By Order.

Sd/-
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 1062-95/PSY

Dated: 08.03.2019

Copy to:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu
.....for information.
- 4-25. Pr. District & Sessions Judge, Srinagar/ Anantnag/ Baramulla/ Budgam/Kupwara/ Kargil/ Leh/ Pulwama/ Jammu/ Baderwah/ Kathua/ Poonch/ Rajouri/ Udhampur/ Bandipora/ Ganderbal/ Kulgam/ Shopian/ Kishtwar/ Ramban/ Reasi/ Samba for information and compliance.
26. Special Judge, Anti-corruption for CBI Cases, Jammu.
27. Additional District Judge (Matrimonial Cases), Jammu
28. 1st Additional District & Sessions Judge, Jammu.
- 29-30. 2nd Additional District & Sessions Judge, Srinagar/Jammu.
31. 3rd Additional District & Sessions Judge, Srinagar.
..... for information and compliance.
32. CPC (e-Courts), High Court of J&K, Jammu for uploading in High Court Web site.
33. Chief Accounts Officer, High Court of J&K, Jammu for information.
34. Order Book.

G.M. Parry
(G. M. Parry)
Joint Registrar
8/3/19
08/3/19